ITEM NO.7 REGISTRAR COURT. 1 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. APOORV SINGH

Criminal Appeal No(s). 3976/2026

RAN SINGH & ANR. Appellant(s)

VERSUS

THE STATE OF U P Respondent(s)

Date : 28-10-2026 This appeal was called on for hearing today.

For Appellant(s) :
Mr. Anurag Dubey, Adv.
Ms. Anu Sawhney, Adv.
Ms. Maitri Goals, Adv.
Mr. Varun Ranjan, Adv.
Mr. Bhupendra Kumar Bhardwaj, Adv.
Mr. Ashish Kumar Upadhyay, AOR

For Respondent(s) :
Mr. Shashank Shekhar Singh- 2524, AOR
Mr. Abhinav Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented. Memo of appearance has been filed on 22.10.2026. Vakalatnama be filed as per rules. Reply if any be filed within 30 days from the date of filing of memo of appearance.

As per office report, complete copy of original records of High Court and Trial Court have not been received yet. Issue reminder.

List again on 04.12.2026.

Copy of this Record of proceeding be furnished to the concerned ld. Advocate-on-record for information and compliance.

Signature Not Verified
Digitally signed by HEMA JOSHI
Date: 04.11.2026 16:57:04 IST
Reason:

APOORV SINGH
Registrar

HJ